

## SCHEDULE-II

[See Rule 3(2)]

## Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	C.S. 22/2025	State Bank of India Vrs. Lakshmi Narayan Nayak	Niranjan Mahapatro	9438236781	NA	12.05.2025	12.05.2025
			C.S. 23/2025	Odisha Grameen Bank Vrs. Mrs Prabhati Kumari Sahu & Others	Niranjan Mahapatro	9438236781	NA	13.05.2025	13.05.2025
			CMA 06/2025	Sundaram Finance Ltd. Vrs. Narayan Gouda & Others	Deepak Kumar Sukla	9437361700	NA	01.05.2025	01.05.2025
			ARBP 02/2025	Susanta Patro & another Vrs. M/s. Cholanandalam Investment and	Ashok Kumar Patro	-	NA	01.05.2025	01.05.2025

				Finance Company Ltd. & Others					
			ARBP 03/2025	Bichitra Narayan Mishra Vrs. Union of India & another	Jatindra Kumar Mohapatra	6372942962	NA	20.05.2025	20.05.2025
			E.P. 33/2025	Life Insurance Corporation of India Vrs. Mr. Mahavir	B.K.Mohanty	9437203565	NA	20.05.2025	20.05.2025
			E.P. 34/2025	Simanchala Sahu & another Vrs. Smt. Runu Maharana & another	Sanjay Kumar Nayak	9937521352	NA	20.05.2025	20.05.2025
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	Caveat 02/2025	KD Gold & Diamonds Pvt. Ltd. Vs. M/s. Khimji & Sons	Saswat Patnaik & Associates	-	-	01.05.2025	01.05.2025
			C.S.07/2025	Mahanadi Coalfields Ltd. Vs. Durga Lal Ragar Security Agency	P.K. Pradhan & Associates	-	-	06.05.2025	06.05.2025
			Exe.10/2025	Shriram Finance Ltd. formerly known as Shriram Transport Finance Co. Ltd. Vs. Ananta Kumar Dash & Others	Ashok Kumar Sahoo & Associates	-	-	12.05.2025	12.05.2025
			Exe.11/2025	Shriram Finance Ltd. formerly known as Shriram Transport Finance Co.	Ashok Kumar Sahoo & Associates	-	-	12.05.2025	12.05.2025

				Ltd. Vs. Dagumili Shrinu & Others					
			Exe.12/2025	Shriram Finance Ltd. formerly known as Shriram Transport Finance Co. Ltd. Vs. Debendra Kumar Giri & Others	Ashok Kumar Sahoo & Associates	-	-	12.05.2025	12.05.2025
			Exe.13/2025	Shriram Finance Ltd. formerly known as Shriram Transport Finance Co. Ltd. Vs. Gobarwdhan Panda & Others	Ashok Kumar Sahoo & Associates	-	-	12.05.2025	12.05.2025
			Exe.14/2025	Shriram Finance Ltd. formerly known as Shriram Transport Finance Co. Ltd. Vs. Jitu Bhoi & Others	Ashok Kumar Sahoo & Associates	-	-	12.05.2025	12.05.2025
			Exe.15/2025	Shriram Finance Ltd. formerly known as Shriram Transport Finance Co. Ltd. Vs. Kartik Giri &	Ashok Kumar Sahoo & Associates	-	-	12.05.2025	12.05.2025

			Others					
		Exe.16/2025	Shriram Finance Ltd. formerly known as Shriram Transport Finance Co. Ltd. Vs. Mangan Sa & Others	Ashok Kumar Sahoo & Associates	-	-	12.05.2025	12.05.2025
		Exe.17/2025	Shriram Finance Ltd. formerly known as Shriram Transport Finance Co. Ltd. Vs. Naresh Sahu & Others	Ashok Kumar Sahoo & Associates	-	-	12.05.2025	12.05.2025
		Exe.18/2025	Shriram Finance Ltd. formerly known as Shriram Transport Finance Co. Ltd. Vs. Pramod Kumar Sahu & Others	Ashok Kumar Sahoo & Associates	-	-	12.05.2025	12.05.2025
		Exe.19/2025	Shriram Finance Ltd. formerly known as Shriram Transport Finance Co. Ltd. Vs. Pujarani babu & Others	Ashok Kumar Sahoo & Associates	-	-	12.05.2025	12.05.2025
		Exe.20/2025	Shriram Finance Ltd. formerly known	Ashok Kumar Sahoo &	-	-	12.05.2025	12.05.2025

				as Shriram Transport Finance Co. Ltd. Vs. Santosh Mahapatra & Others	Associates				
			Exe.21/2025	Shriram Finance Ltd. formerly known as Shriram Transport Finance Co. Ltd. Vs. Satyabadi Das & Others	Ashok Kumar Sahoo & Associates	-	-	12.05.2025	12.05.2025
			Exe.22/2025	M/s. Srimukhee Engineers Vs. Union of India & Others	P.K. Bohidar & Associates	-	-	20.05.2025	20.05.2025
			C.M.A.05/2025	Mahanadi Coalfields Ltd. Vs. Bank of India & Others	B. Behera	-	-	20.05.2025	20.05.2025
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	IA No.02/2025	Swadhin Kumar Sethy Vrs M/S Sree Ram Finance Ltd.	Sri Jitendriya Rout and associates	9861282699	-	06.05.2025	06.05.2025
			IA No.03/2025	M/S Sarada Construction Vrs Indian Oil Corporation Ltd & Another	Sri Sidhartha Sekhar Padhi	9861928477	-	09.05.2025	09.05.2025
			ARBP No.11/2025	M/S Sarada Construction Vrs Indian Oil	Sri Sidhartha Sekhar	9861928477	-	09.05.2025	09.05.2025

			Corporation Ltd & Another	Padhi				
		Execution No.285/2025	M/S Shriram Finannce Company Limited, Jagatsinghpur Vrs Baishnab Charan Das.	Sri Rajendra Kumar Sahoo	9178042780	-	09.05.2025	09.05.2025
		Execution No.286/2025	M/S Sundaram Finance Ltd. Vrs Lopamudra Behera	Sri Rajendra Kumar Sahoo	9178042780	-	15.05.2025	15.05.2025
		Execution No.287/2025	M/S Sundaram Finance Ltd. Vrs Gangadhar Majhi	Sri Rajendra Kumar Sahoo	9178042780	-	15.05.2025	15.05.2025
		Execution No.288/2025	M/S Shriram Finannce Company Limited., Vrs Tiranjay Parida and another	Sri Kiran Kumar Mohapatra and Associates	9583077246	-	16.05.2025	16.05.2025
		Execution No.289/2025	M/S Shriram Finannce Company Limited, Vrs Surekha Sahoo and another	Sri Kiran Kumar Mohapatra and Associates	9583077246	-	16.05.2025	16.05.2025
		Execution No.290/2025	M/S Shriram Finannce Company Limited, Vrs Markad Kumar Nandi	Sri Kiran Kumar Mohapatra and Associates	9583077246	-	16.05.2025	16.05.2025
		Execution No.291/2025	M/S Sundaram Finance Ltd. Vrs Kailash Chandra Das and others	Sri Rajendra Kumar Sahoo	9178042780	-	17.05.2025	17.05.2025
		ARBP No.12/2025	Ranjan Kumar Das Vrs M/S Shreeram Finance Company Ltd	Sri Dillip Kumar Sethi and associates	9437655641	-	20.05.2025	20.05.2025

				and another					
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL	NIL	NIL

**Form 2**

**List of cases in which e-payment of Court fees was made during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 157/2024	M/s. S.M. Consultancy Vrs Chief Manager (P&C) IDCO Tower & Other	Adv. B. Binayak	28.08.2024	01.05.2025
			CS 38/2024	ICICI Bank Vrs Mr. Jagabandhu Chanda& other	Adv. Rama Chandra Panigrahi	28.02.2024	07.05.2025
			CS 40/2024	M/s. S.M. Consultancy Vrs Chief Manager (P&C) IDCO Tower & Other	Adv. B. Binayak	02.03.2024	13.05.2025
			CS 41/2024	M/s. S.M. Consultancy Vrs Chief Manager (P&C) IDCO Tower & Other	Adv. B. Binayak	02.03.2024	13.05.2025
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS(III) 14/2024	UCO Bank Cuttack Vrs M/s Poonam Construction	Sri D.Roy & Associates	17.01.2024	01.05.2025
			CS(I) 02/2025	Sudhansu Kumar Panigrahi Vrs Neelachal Builders & Others	Sri M.R.Baugh & Associates	03.04.2025	06.05.2025
			CS(III) 190/2020 (CIS 122/2024)	State Bank Of India Vrs Bhumika Textile	Subrat Mohanthy & Associates	23.05.2020	07.05.2025
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4.	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.27/2024	Bank of Baroda Vs. Mr. Rajendra Prasad	P.K. Mohapatra	11.12.2024	17.05.2025
			C.S.26/2024	Bank of Baroda Vs. M/s. Tirupati Traders	P.K. Mohapatra	11.12.2024	15.05.2025

5.	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6.	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	MS-261/ 2025	State Bank of India, Kendrapara Branch Vrs Resmi Begum	Sri Balaram Panda	19.12.2022	19.05.2025
7.	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL

**Form 3****List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	C.S 166/2024	IDBI Bank Ltd Vs Kalpana Mallick & Others	Adv. S.K. Das	29.08.2024	14.05.2025
			C.S No.44 of 2022	Canara Bank vrs. Subham kumar Das	Adv.Sayed Mahmud Ali	07.03.2022	19.05.2025
			C.S No.181/202 3	Punjab & Sind Bank Vrs Smt.Sarita Kara	Adv.Niharka nta Patra	04.07.2023	13.05.2025
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL

**Form 4****List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL

**Form 5**

**List of cases in which Case Management Hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS(III) 117/2024	Babaji Nayak Vrs Mahanadi Coal Field Limited & Others	S.Biswal & Associates Vrs Rakesh Sharma & Associates	27.11.2024	01.05.2025
			CS(III) 15/2023	ICICI Bank Cuttack Vrs Pratit Das	B.B.Mishra & Associates	14.03.2023	02.05.2025
			CS(III) 26/2024	Mahashakti Forging Pvt. Ltd. Vrs Natioal Enterprises	B.P.Dhal & Associates Vrs Uttam Kumar Sahoo & Associates	24.02.2024	14.05.2025
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.17/2024	Indian Overseas Bank Vs. Mrs. Shriyasmitha Dash	Birendra Meher	20.08.2024	05.05.2025
			C.S.30/2022	M/s. Oriental Structural Engineers Pvt. Ltd. Vs. Mahanadi Coalfields Ltd. & Others	S.N. Padhee Vs. B.K. Purohiy	23.12.2022	01.05.2025
			C.S.01/2024	State Bank of India Vs. Chandan Kumar Sahu	Ardhendu Kumar Das & Associates	12.01.2024	03.05.2025
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	54/2025	Paradip Port Authority and another Vrs Sri Udayanath Rout	Sri Binod B.Nayak	31.01.2025	19.05.2025
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL

**Form 6**

**Contested commercial cases disposed during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	Arb(P) No. 07/2025	M/s. Sivananda & Company Vrs JNTL Consumer Health India Pvt. Ltd	Adv. Besura Das Vrs Adv. Nikhilesh Barik	14.02.2025	-	06.05.2025	90	Dismissed On Contest	-	-	-
			CS 25/2024	Punjab National Bank Vrs Ananya Nanda & other	Adv. R. N. Das Vrs Adv. Pravat Kumar Panda	17.02.2024	-	20.05.2025	455	Decreed On Contest	-	-	-
			Arb(P) No. 20/2024	M/s. GMDM Global Energy Pvt. Ltd Vrs. M/s Odisha Steel Trading Corporation	Adv. S. Mishra Vrs. Adv. Sidhanta Dwibedy	02.03.2024	-	10.04.2025	420	Dismissed On Contest	-	-	-
			I.A. 1/2025( CS 159/2025)	Kishan Agrawal Vrs Dinesh Agrawal	Adv. Mohit Agrawal	19.03.2025	-	16.05.2025	60	Allowed On Contest	-	-	-
			C.M.A. No.	Indian Bank Vrs	Adv. Gyanendra	29.11.2022	-	14.05.2025	915	Allowed On Contest	-	-	-

			155/2022( CS 859/ 2020)	Guruprit Singh	Das								
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	Exn 172/2024	M/s Singh Constrution Vrs China Kulun Contracting Ltd.	S.Dwibedi & Associates Vrs	31.07.2024	-	07.05.2025	281 Days	Contest	-	-	-
			Exn 244/2012 CIS (20/2022)	Girish Chandra Mohapatra Vrs Senior Project Manager & Others	M.Kanungo & Associates Vrs P.K.Mishra & Associates	18.08.2012	-	08.05.2025	4647 Days	Contest	-	-	-
			CS(II) 1/2022	Swarnamayee Mohanthy Vrs Debabrata Mohanthy	Bibekananda Nayak & Associates Vrs	10.05.2022	-	09.05.2025	1096 Days	Contest	-	-	-
			CS(III) 13/2024	State Bank Of India (RASMEC) Vrs Narayan Bhuyan	Susamarani Sahoo & Associates Vrs S.R.Pattnaik & Associates	12.04.2024	-	14.05.2025	398 Days	Contest	-	-	-
			CS(III) 170/2023	State Bank Of India (RASMEC) Vrs Vyasu & Others	Susamarani Sahoo & Associates Vrs S.Mishra & Associates	27.12.2023	-	15.05.2025	506 Days	Contest	-	-	-
			ARBP 55/2024	K.R.Rail Engineering Ltd VrsGopalpur Ports Ltd.	T.Mishra & Associates Vrs P.Acharya & Associates	22.11.2024	-	15.05.2025	175 Days	Contest	-	-	-

3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	I.A. 02/2025	Sujata Sabat Vs Purna Chandra Sahu	Uma Sabat Vrs. Suryansu Rath	15.04.2025	NA	06.05.2025	01 month	Contest	-	-	U/o 40, R-1 CPC
			E.P. 34/2023	Ms Shriram Finance Ltd Vs Kailash Subudhi And Another	Deepak Kumar Sukla	31.07.2023	NA	01.05.2025	01 year 10 month	Contest	-	-	U/o.21, R-11 CPC
			E.P. 50/2023	Cholamandalam Investiment And Finance Co Ltd Vs Liza Ruta And Others	Deepak Kumar Sukla	17.08.2023	NA	08.05.2025	01 year 09 month	Contest	-	-	U/o.21, R-11 CPC
			E.P. 181/2024	Cholamandalam Investiment And Finance Co Ltd Vs Umesh Chandra Sahu	Deepak Kumar Sukla	28.08.2024	NA	09.05.2025	09 months	Contest	-	-	U/o.21, R-11 CPC
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.19/2022	Punjab Nattional Bank Vs M/s. Steel Furniture	A.K. Patnaik & Associates Vs. R. Parveen & Associates	01.08.2022	-	06.05.2025	1009 days	Contested	-	-	Order-VII, Rule-2 of C.P.C.
			C.S.177/2017	M/s. Vedanta Construction Pvt. Ltd. Vs M/s. Brahmani River Pallets	R. N. Debta & Associates Vs. Sambit Rath & Associates	07.10.2017	-	19.05.2025	2781 days	Contested	-	-	Order-VII, Rule-2 of C.P.C.
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	CS-196/219 of 2018-24	Bank of Baroda, Balangir -Versus- Laxminarayan Mishra & others	Plaintiff (Adv): Sri Pramod Ku. Tripathy & others	28.11.2018	No	10.05.2025	6 Year 6 months 4 days	Settled in 2nd N.L.A-2025 (Un-contest)	N/A	N/A	C.P.C.

			BKGP-45/120 of 2023-24	Canara Bank - Versus- Jugeswar Sahu	Plaintiff (Adv): Sri H. Mohanty & others	12.07.2024	No	13.05.2025	10 months 1 day	Judgment (Contest)	—	—	C.P.C.
			CS-52/61 of 2021-24	Carana Bank Titilagarh -Versus- Smt. Anusaya Thakur	Plaintiff (Adv): Sri T.K.Thakur & others	20.07.2024	No	13.05.2025	9 months 24 days	Dismiss on default	N/A	N/A	C.P.C.
			Ex. P-33/27 of 2023-24	Kotak Mahindra Bank -Versus- Pitabasa Meher	D.Hr (Adv): Sri R.N.Bohidar & Associates	05.07.2024	No	13.05.2025	10 months 08 days	Dropped	N/A	N/A	C.P.C.
			Ex. P-83/42 of 2023-24	Veritas Finance Ltd. -Versus- Mr. Pradeep Ku. Acharya & others	D.Hr (Adv): Sri C.K.Mishra & associates	05.07.2024	No	13.05.2025	10 months 08 days	Dropped	N/A	N/A	C.P.C.
			CS-132/182 of 2021-24	U.G.B., Dunguripali -Versus- Ketaki Bhoi & others.	Plaintiff (Adv): Sri B.C.Panda & others	25.07.2024	No	14.05.2025	9 months 20 days	Dismiss on default	N/A	N/A	C.P.C.
			BKGP-16/143 of 2024	SBI Nuapada -Versus- Surendra Sagar	Plaintiff (Adv): Sri N.R.Pattnaik & others	22.07.2024	No	14.05.2025	9 months 23 days	Dismiss on default	N/A	N/A	C.P.C.
			Ex. P-7 of 2024	H.D.B Financial Service Ltd. -Versus- Yerrakula Venkata Narayan	D.Hr (Adv): Sri R.N.Bohidar & associates	16.08.2024	No	17.05.2025	9 months 1 day	Dropped	N/A	N/A	C.P.C.



**Form 7**  
**Summary of Commercial Cases during the month**

Sl. No.	Court	District	Total number of cases pending (on the 1 <sup>st</sup> day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	3224	57	Disposal- 30 <u>Transferred- 637</u> Total- 667	2614	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	1367	402	44	1725	
3.	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	408	10	17	401	
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	389	16	10	395	
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Bolangir	283	13	13	283	
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	602	Institution-11 <u>Received on transfer- 01</u> Total-12	21	593	

7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	00	1197	00	1197	
<b>TOTAL</b>			<b>6273</b>	<b>1707</b>	<b>772</b>	<b>7208</b>	